*Annexure 3*

**NAME OF THE CORPORATE DEBTOR:-SAMSARA ENERGY LIMITED, CIRP COMMENCEMENT DATE - 16.10.2026, List of creditors as on: 10-11-2026**

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guar antee | Whether related party? | % voting share in CoC | | | | | |
| 1 | SREI EQUIPMENT FINANCE LIMITED | 28-10-2026 | 6,35,55,08,183.00 | 2,77,07,25,827.00 | Secured Financial Creditor | - | No | 100.00% | - | - | - | 3,58,47,82,356.00 | Provisionally Admitted (Interest Amount is subject to pending verification) |
| **TOTAL** | | | **6,35,55,08,183.00** | **2,77,07,25,827.00** | | | | **100.00%** | **-** | **-** | **-** | **3,58,47,82,356.00** | |

**Note-1:-**

**Security Interest of the Corporate Debtor**

| | |
|---|---|
| 1 | **PRIMARY SECURITY**:-First Charge on all the following assets:-<br>1. all the hypothecators' movable assets and properties (both present and future),<br>2.Receivables of the Hypothecator,<br>3. all the rights, tittle and interest of the Hypothecators assets and all the assets of the projects, all the Hypothecator current assets , present and future,<br>4. all the hypothecator's account openend / to be opened and reserves and 5 all the hypothecator's intangible assets |
| **2** | **COLLATERAL SECURITY-NIL** |